

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 10766 of 2016-DB

[Arising out of Order-in-Original/Appeal No AHD-CUSTM-000-APP-381-385-14-15 dated 11.03.2016 passed by Commissioner of CUSTOMS-AHMEDABAD]

Intas Pharmaceuticals Limited

.... Appellant

2nd Floor, Chinubhai Centre,
Ashram Road, AHMEDABAD, GUJARAT-380009

VERSUS

Commissioner of Customs, Ahmedabad

.... Respondent

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE :

None for the Appellant

Shri Prakash Kumar Singh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING/DECISION: 22.03.2023

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Customs Appeal No. 10762 of 2016-DB.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

KL